

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose   | Section  | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------|----------|--------------------------------|
| CP(CAA)No.19/BB/2017 | -        | Admission | 230/ 232 | RMZ Infotech Pvt. Ltd.         |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATTI. P. JOHN

The matter is listed for consideration. Counsel for petitioner is present.

List it for passing preliminary orders on 02.08.2017.

MEMBER (J)

MEMBER (T)